

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT I (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 309/9/HDB/2020
NAME OF THE COMPANY	Gowthami Infratech Pvt Ltd
NAME OF THE PETITIONER(S)	Vardhaman Cables & Conductors
NAME OF THE RESPONDENT(S)	Gowthami Infratech Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Budan JPWIKRAM.	AJV	7032416379	

ORDER

Counsel for Operational Creditor is appeared via video. Counsel for Corporate Debtor is present in person.

In view of the Settlement Deed entered between the parties, this Company Petition **CP (IB) 309/9/HDB/2020 is disposed of as withdrawn.**


MEMBER (T)

Syamala


MEMBER(J)